

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 14.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|--------------------------|----------|--------------------------------------------------------------|---------|-------------------------------------------|
| CP No.177/BB/ 2017 | - | For compliance of office objections raised by registry | 252(3) | Paprika Restaurants & Hotels Pvt. Ltd. |

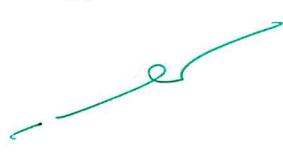
| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | SIGNATURE |
|---------|-------------------------------------|------------------------|
| | | REPRESENTATION TO WHOM |

ORDER

Matter is listed today for admission. PCS for petitioner is present. Heard him. He reported that, he has complied the objections and requested the Tribunal to order notice to ROC. Issue notice to the ROC. Registry is hereby directed to prepare Notice. PCS to collect the notice from the registry and to serve on the ROC along with Petition copy and annexure thereto. List it on 28/11/2017.



Member (T)



Member (J)